

Military College course starting in July, 1957.

*376. [For answer, vide col. 1926 *intra*.]

*377. [The questioner (Shri J. V. K. Vallabharao) was absent. For answer, vide col. 1928 *infra*.]

*378. [The questioner (Shrimati Savitry Devi Nigam) was absent. For answer, vide cols. 1928-29 *infra*.]

REORGANISATION OF COMMERCE
EDUCATION

*379. SHRI M. P. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state the personnel of the Committee for the re-organisation of Commerce Education?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS) : A statement is laid on the Table of the Sabha.

STATEMENT

The composition of the Committee is as shown below: —

1. Dr. V. K. R. V. Rao, Vice-Chancellor, Delhi University—*Chairman*.
2. Dr. P. S. Lokanathan, Director, National Council for Applied Economic Research, New Delhi.
3. Prof. B. N. Das Gupta, Calcutta.
4. Dr. Saroj Basu, Head of Commerce Department, Calcutta University.
5. Prof. P. D. Swaminadha Mudaliar, Head of Department of Commerce, University of Madras.
6. Shri Jagdish Prasad, General Manager, Indian Telephone Industry Ltd., Bangalore.
7. Mr. C. S. Tayabjee, Managing Director, Azam Zahi Mill Ltd., Hyderabad.

8. Mr. S. Shamsheer Ali, Ballyganj, Calcutta.

9. Mr. K. T. Merchant, Principal, Sydenham College of Commerce, Bombay.

10. Dr. P. J. Phillips, Development Officer, University Grants Commission (Representative of *University Grants Commission*).

11. Prof. A. N. Agarwala, Head of Commerce Department, Allahabad University (*Representative of Inter-University Board of India*).

12. Mr. S. Vaidyanath Aiyer, Chartered Accountant, New Delhi (*Representative of the Institute of Chartered Accountants of India*).

13. Mr. M. L. Tannan, Bombay (*Representative of the Indian Institute of Bankers*).

14. An educationist from U.K. (*Will join the Committee at a later stage*).

15. An educationist from U.S.A. (*Will join the Committee at a later stage*).

16. Prof. A. Das Gupta, Prof. of Management, Delhi School of Economics, Delhi (*Member-Secretary*).

SHRI M. P. BHARGAVA: May I know when this Committee is expected to submit its report?

DR. MONO MOHAN DAS: No time-limit has been fixed. But we hope that the Committee will submit its report as early as possible.

SHRI M. P. BHARGAVA: May I know how long the Committee has been deliberating already?

DR. MONO MOHAN DAS: Sir, I think there was only one meeting and that was held on the 14th August, 1958. The Committee has prepared a questionnaire.

EXPIRY OF PERMITS AND VISAS OF
PAKISTANIS LIVING IN SAURASHTRA

*380 SHRI DAHYABHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there are about 1500 Pakistanis in Saurashtra whose permits and visas have expired, and they have failed to leave India; and

(b) if so, what action Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information is being collected and will be laid on the Table of the House, as soon as it is available.

SHRI DAHYABHAI V. PATEL: Does the Government contemplate putting any restriction on these people who are here without a regular permit?

SHRI B. N. DATAR: Sir, the matter is governed by the Passport Rules and the Foreigners Act has recently been passed by Parliament and necessary action is taken. As soon as it is found that a person has been remaining here without a permit, immediate action is taken.

SHRI V. K. DHAGE: What has the Government done so far if these people have remained here even after the expiration of their permits? Are there any such people there?

SHRI B. N. DATAR: Sir, this is the information that the hon. Member has given us. We are making enquiries. May I point out to the House that immediately this is detected, action will be taken?

SHRI V. K. DHAGE: No, no. Sir, the point is whether there are any people who are overstaying their period in Saurashtra?

SHRI B. N. DATAR: That is the point for enquiry.

SHRI V. K. DHAGE: Has not the Government Department received any complaint?

SHRI B. N. DATAR: We have not received any complaints that any such

persons are there. But inasmuch as the hon. Member has raised this question, we are making a full enquiry and a statement will be placed.

SHRI DAHYABHAI V. PATEL: Is the hon. Minister aware that the Guja-rati press is full of reports of these large number of people in Saurashtra whose terms have expired?

SHRI B. N. DATAR: I am not aware of that, but I shall make enquiries.

SHRI H. V. TRIPATHI: May I know whether there is any machinery by which the Government may know as to which foreigner has gone back and when?

SHRI B. N. DATAR: The Government has a machinery in this respect.

CENTRAL GRANT FOR CIVIC AMENITIES IN DELHI

•381. SHRI M. VALIULLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have been approached by the Delhi Municipal Corporation for a special grant to provide civic amenities to the citizens; and

(b) if so, what is Government's reaction to that request?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The Government of India have appointed a special officer to examine the financial resources of the Corporation so as to determine the grants to be made by the Central Government. The officer is expected to submit his report by the 31st March, 1959. In the meantime, the following grants have been made or are proposed to be made to the Corporation for the current financial year: —

(a) A grant of Rs. 70 lakhs with a view to enabling the Corporation to meet the expendl-